RAJYA SABHA

Friday, the 1st April, 1977/the 11th Chaitra, 1899 (Saka)

The House met at eleven of the clock, **Mr. Deputy Chairman** in the Chair.

REFERENCE TO REPORTED STATEMENT BY SHRI MORARJJI R. DESAI WITH REGARD TO WOMEN.

श्रीमती विद्यावती चतुर्वेदी (मध्य प्रदेश) : उपसभापति महोदय, हमने एक कालिंग अटेन्शन मोशन दिया हुआ है । हमारे प्रधान मंत्री ने हमारी देश की महिलाओं और विदेशी महिलाओं के प्रति जो उनके सम्मान पर आघात किया है, उसके ऊपर हमने यह कालिंग अटेन्शन मोशन दिया हुआ है । उसका अभी तक कोई पता नहीं पड़ा कि क्या किया गया (*Interruptions*) यह आघात सारी नारी जाति पर है । यह केवल देश की नारी जाति पर ही नहीं बल्कि विश्व की समस्त महिलाओं पर आघात है ।

श्रीमती लक्ष्मीकुमारी चूंडावत (राजस्थान) : मातृ जाति के लिये जो यह उन्होंने कहा कि वह शासन में रहने के योग्य नहीं, कि वह शासन में आ सकें, तो इसका मतलब यह है कि हम कोई भी योग्य नही ।

श्रीमती विद्यावती चतुर्वेदी : इसका प्रभाव न केवल हमारे देश पर बल्कि जो हमारे मित्र राष्ट्र हैं, वहां की प्रधान मंत्री के लिये भी इस प्रकार के अपमानजनक शब्द जो कहे गये हैं, उससे हमारी अन्तराष्ट्रीय नीति पर भी असर पड़ने वाला है ।

प्रधान मंत्री (श्री मोरारजी आर० देसाई) : मैंने विदेशी महलिाओं से माफी मांग ली है ।

श्रीमती विद्यावती चतुर्वेदी : केवल विदेशी महिलाओं से, इस देश की महिलाओं से नहीं ? (*Interruptions*)

श्री मोरारजी आर० देसाई : यह मुझे जो कहना है वह मैं कहूंगा जब पूछोगे तब ((*Interruptions*)) । यहां मैं माफी नहीं मागूंगा चाहे आप कुछ भी कहें ।

श्रीमती विद्यावती चतुर्वेदी : हमारा कालिन्ग अटेन्शन मोशन है । इसके लिये भारतीय महिलाओं से भी माफी मांगी जानी चाहिए (*Interruptions*) । जिन भारतीय महिलाओं की गोद में तुम पैदा हुए, जिन भारतीय माताओं ने तुम्हें गोद में ले कर लोरी दे कर सुलाया, उन भारतीय माताओं से माफी नहीं मांग सकते । भारतीय माताएं जो कष्ट उठाती हैं, 55 प्रतिशत वोटर हैं । (*Interruptions*) हम सदन से बाहर जाते हैं

स्वास्थ्य और परिवार नियोजन मंत्री (श्री राजनारायण) : श्रीमती चतुर्वेदी जी, सुनिये, आप क्यों जा रहीं हैं ?

SHRIMATI PURABI MUKHOPADHYAY (West Bengal): Mr. Deputy Chairman....

SHRI BHUPESH GUPTA (West Bengal): Sir, nobody has been introduced. Let Mr. Morarji Desai do his part.

SHRI V. B. RAJU: (Andhra Pradesh): Mr. Deputy Chairman, Sir, as a protest, we all walk out.

(At this stage several hon. Members of the Opposition left the Chamber)

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश): उपसभापति महोदय, मेरा व्यवस्था का प्रश्न है । विदेशी महिलाओं में और भारतीय महिलाओं में प्रधान मंत्री ने भिन्नता की है, डिस्टिंक्शन किया है, इसका क्या कारण है ? क्या यह प्रधान मंत्री जी बता सकेंगे ?

(*Interruptions*)

SHRI G. LAKSHMANAN (Tamil Nadu): What is going on in this House? All this that has taken place outside the subject should be expunged. What is taking place here? What is the subject that we are discussing? I am raising a point of order. Everybody is coming and making noise

[Shri G. Lakshmanan]

and walking out. I should like to know what subject we are discussing and anything that has been said outside the subject should be completely expunged.

SHRI NAGESHWAR PRASAD SHAHI: There is no question of any expunction. Our point is, the Prime Minister has made such a remark distinguishing between the overseas ladies and Indian ladies.

SHRI G. LAKSHMANAN: Sir, what is taking place is outside the subject. What is this?

INTRODUCTION OF MINISTERS

THE PRIME MINISTER (SHRI MORARJI R. DESAI): Sir, may I introduce the new Ministers?

1. Chaudhuri Charan Singh.
2. Shri Sikandar Bakht.
3. Shri H. N. Bahuguna.
4. Shri Raj Narain.
5. Shri Atal Bihari Vajpayee.

SHRI BHUPESH GUPTA (West Bengal): Sir, about Mr. Raj Narain, it is introductional induction. If it is induction, I can understand it because he requires no introduction. The only other thing is, Chaudhuri Charan Singh has already introduced himself to us; he has introduced himself very well the other day when he spoke. Therefore, it is all right. I am very glad that Mr. Morarji Desai came to introducce them before I raised that point.

REFERENCE TO INCOMPLETE COVERAGE OF PROCEEDINGS BY SAMACHAR

SHRI BHUPESH GUPTA (West Benagl): Yesterday, Sir, after the Calling Attention Motion in connection with the debate on the Budget, I mentioned the names of a number of officers who were part of the extra-constitutional centre of power, mentioned in the President's Address. I mentioned an officer called Mr Bhinder, DIG of Delhi Police. I do not know why the Samachar has not circulated that name. Later in the evening, I mentioned the name of one Mr. Misra, Joint Secretary in the Ministry of Defence and a crony of Mr. Bansi Lal whom he brought from Haryana. These two names also should have been mentioned because I have given some names. These names should not have been omitted Mr. Bhinder's name should not have been omitted by the Samachar. I mentioned his name yesterday in the morning. Today he has been transferred to Haryana. But I would like to know from the Prime Minister, is it all that, only transfer?

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE..

Grave situation arising out of the acute drought conditions prevailing in major parts of Karnatak and in some other parts of the country

MR. DEPUTY CHAIRMAN: Now the Calling Attention.

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : उपसभापति महोदय, यह बताया नहीं गया कि विदेशी महिलाओं और देशी महिलाओं में क्या भिन्नता है । देशी महिला के बारे मे बताया जाना चाहिए ।. .

(*Interruptions*)

श्री उपसभापति : आपने अपनी बात कह दी है ।

श्री नृपतिरंजन चौधरी (आसाम) : अभी जो ध्यान कर्षण प्रस्ताव का नोटिस आपको मिला है वह ऐडमिट होगा कि नही ?

श्री उपसभापति : उसका निर्णय यथा समय दे दिया जाएगा ।